

**Before the National Green Tribunal
Principal Bench**

Original Application no.474/2022 (PB)

Rupesh Barma

...Applicant

Versus

State of Andhra Pradesh

...Respondent

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Place: Vijayawada
Date: 03.02.2023



Environmental Engineer,
APPCB, RO, Vijayawada.

Environmental Engineer
APPCB, Regional Office
Vijayawada

Report of the Joint Committee in the matter of OA No. 474/2022 (PB)

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**REPORT OF THE JOINT COMMITTEE IN THE MATTER OF OA. NO. 474/2022
SUBMITTED TO HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, DELHI IN COMPLIANCE TO HON'BLE NGT ORDER DATED AUGUST
01, 2022**

Submitted to

Hon'ble National Green Tribunal

Principal Bench, New Delhi

REPORT OF JOINT COMMITTEE IN THE MATTER OF ORIGINAL APPLICATION NO. 474/2022 IN CASE OF RUPESH BURMA VERSUS STATE OF ANDHRA PRADESH IN COMPLIANCE TO ORDER OF HON'BLE NGT, PRINCIPLE BENCH, NEW DELHI DATED AUGUST 01, 2022

I. Background

Hon'ble NGT received a letter from Sh. Rupesh Burma, a resident of Akkireddygudem Village alleging that M/s Porus Laboratories Pvt. Ltd., is operating in housing zone in violation of environmental norms /PCB guidelines and concerned departments are not taking any action despite of many complaints. The complainant had also attached a complaint forwarded to Ministry of Health and Family Welfare stating that the industry is operating in residential area, causing air, water, noise pollution and effecting the crop yield and health of people.

In this connection, Hon'ble National Green Tribunal (NGT) registered the case and passed an order dated 01.08.2022 (Annexure-1) constituting a joint committee comprising of Regional Office of MoEFCC, Chennai, CPCB, State PCB and Collector, Eluru and directed the Joint Committee *“to meet within four weeks, undertake site visits, look into the grievances of the applicant, verify the factual position and take requisite action by following due process of law.”*.

State PCB is the nodal agency for coordination and compliance and subsequent submission of a report addressing the directions of NGT.

II. Constitution of Joint Committee

In compliance to the order dated August 01, 2022, APPCB as a nodal agency constituted joint committee after receiving the nomination from concerned departments as below:

S. No.	Name &Address	Name of Department
1	Dr. Suresh Babu Pasupuleti Scientist 'D'	Ministry of Environment, Forest & Climate Change (MoEF&CC), Integrated Regional Office (IRO),

		Vijayawada.
2	Smt Poornima B M Scientist-D Regional Directorate-Chennai	Central Pollution Control Board (CPCB)
3	Sri P. Arun Babu, IAS Joint Collector Eluru District	District Magistrate & Collector, Eluru District
4	Sri T. Prasada Rao Environmental Engineer NTR District (Old Krishna District), Regional Office, Vijayawada	Andhra Pradesh Pollution Control Board (APPCB)

III. Scope of the Committee

As per the order dated August 01, 2022; the scope of the committee is:

- a. To undertake site visit
- b. To look into grievances of applicant
- c. To verify factual positions
- d. To take requisite action by following due process of law

IV. Site visit by the Committee

The committee visited the unit on 28.09.2022 and interacted with unit personnel's and enquired about the complaint. The committee met the applicant and heard his grievances and also interacted with people nearby the unit and enquired about the pollution problems if any. On the day of inspection, the unit was not in operation and was closed after the fire incident occurred on April 13, 2022.

V. About M/s Porus Laboratories Pvt. Ltd. (Unit –IV), Eluru, AP

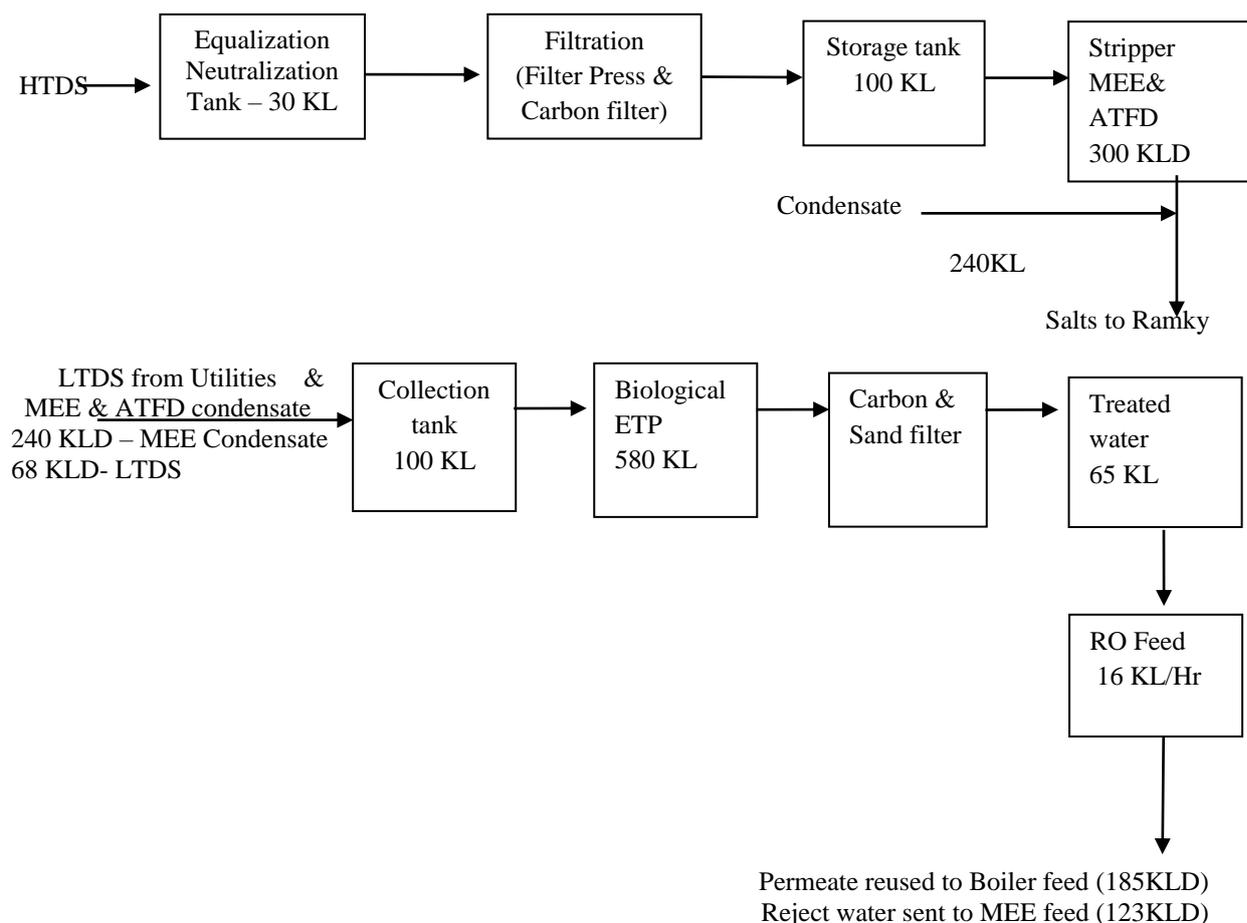
M/s Porus Laboratories Unit IV is located in Akkireddygudem Village, Musunuru Mandal, Eluru district, at 16°59'47.38"N 82°12'49.49"E. The unit is spread in an area of 25 acres. In the year 2005, the unit named M/s Vani Chemicals Ltd. was taken over by M/s Porus Laboratories. In the year 2018, the unit applied for expansion of production and went for public hearing. Presently there are total 322 persons working in the unit out of which 132 regular employees (Skilled -102 & unskilled -30) and 190 contract workers (skilled-4 & unskilled – 186). The unit has five production blocks namely A, B, C, D and E.



V. a. Statuary requirements: In 2019, Ministry of Environment, Forest and Climate Change (MoEFCC) granted the Environmental Clearances (EC) vide Clearance No. J-11011/265/2015-IAII(I) dated 02.01.2019 to the unit for expansion of Active Pharmaceutical Ingredients & API Intermediates manufacturing along with R&D facility from present capacity of 3000TPA to 11601TPA.

The unit is having consent under the Water Act, the Air Act and Authorization under Hazardous Waste Rules, 2016 from APPCB vide Consent Ordre No. APPCB/VIA/VIA/14347/HO/CFO/2019- dated 05.03.2021 which is valid up to 31.03.2024 with a total maximum production capacity of 22.23TPD for six products and R&D activity.

V.b. Effluent Treatment System: The unit has a Zero Liquid Discharge (ZLD) system for the treatment of effluent generated from the process. Effluent from Process is collected separately as LTDS & HTDS. HTDS effluent is first neutralized and passed through filter press before sending to Stripper and MEE. The Condensate from MEE & ATFD and LTDS effluents from utilities after neutralization is treated in Biological ETP .Treated water from biological ETP is reused as Boiler feed/Cooling towers and salt from ATFD is stored in secured area and sent to Ramky, Nellore for disposal



V. c. Air Pollution Control Devices (APCD): The unit has one coal fired boiler of capacity 5TPH and had been provided with bag filter followed by cyclone dust collector as APCD. The unit has two DG set of capacities 320 & 380KVA with acoustic enclosures. The process vents are provided with alkali scrubbers & double condensers to control process emissions. The scrubbers are connected to online pH meters.

V. d. Solvent Recovery Plant: The unit has one SRP of capacity 50KLD and recovers, Methanol and the recovered solvent is reused in the process.

V. e. Hazardous waste disposal: It was informed that organic residue (634.7Tons) & spent carbon (134.9T) generated during 2021-22 was disposed to cement plant for co-processing. The inorganic & MEE salt (1148.2Tons) was disposed to TSDF, Nellore.

V. e. About fire incident: On April 13, 2022 at 10:55 night, a major fire broke out on the site of M/s Porus Laboratories Pvt. Ltd., Unit-IV in the village of Akkireddygudem, Musunuru Mandal, Eluru District. The accident claimed the life of 06 employees and 12

were injured in the fire break out. The Hon'ble NGT had taken a Suo Moto case OA No. 284 of 2022 and constituted a joint committee. The committee visited the unit and inspected, submitted its factual & actual report to NGT (PB). The NGT disposed the case on 21.09.2022 giving directions to the unit for complying with recommendations made by Joint Committee and paying Environmental Compensation (EC) of **Rs. 29,98,800/- (Rupees Twenty Nine Lakhs Nighty Eight Thousand and Eight Hundred only) to CPCB.**

The unit paid EC of Rs. 29,98,800 to CPCB on 22.10.2022 and during visit, it was informed that the unit is renovating and started the work for complying with NGT direction dated 21.09.2022.

VI. Grievances of the Applicant

The Joint Committee had a meeting with applicant on the day of visit to the unit on September 28, 2022 and discussed about his grievances. His main issue is that the unit is operating in the residential area and needs to be shifted. He also expressed that the unit is producing unbearable noise pollution during night time making difficult to sleep peacefully. The applicant did not mentioned about water & Air pollution issues. He informed about the complaints made earlier to Member Secretary, APPCB, Ministry of Personnel, Public Grievances & Pensions, Directorate of Factories, Human Rights Commission of India and Ministry of Family and Health Welfare.

The complainant Sh. Rupesh Burma, a resident of Akkireddygudem Village had sent the written complaint letter to Member Secretary, APPCB dated 20.01.2016 regarding illegal discharge of wastewater outside the industry premises and air pollution. RO Vijayawada inspected the unit and conducted hearing & issued the directions to unit on 29.06.2017 for non-compliance of consent conditions.

Again, written complaint was given to MS, Hyderabad APPCB by Sh. Rupesh Barma on 13.09.2017, claiming that the unit is discharging wastewater into nearby agricultural fields and causing air pollution. APPCB, RO, Vijayawada inspected the unit on 13.11.2017 and submitted inspection report on 14.11.2017 to Zonal Officer, Vijayawada.

Once again the complaint was filed at Public Grievance Redress and Monitoring System, Ministry of Personnel, Public Grievances & Pensions. This complaint was forwarded to CPCB by MoEFCC on 06.04.2018. Then CPCB forwarded the complaint on the same day to MS, APPCB requesting to take appropriate action on the grievances and action taken report to be forwarded to applicant with a copy to CPCB within 15 days.

Simultaneously, the applicant and his brother Sh. Mahesh Barma emailed complaint to MS, APPCB and copy to Directorate of Factories, Human Rights Commission of India under Article 21, Ministry of Family and Health Welfare. Based on the complaints received from CPCB & APPCB, Environmental Engineer, RO Vijayawada inspected the unit and observed that the unit was not discharging wastewater outside the premises, the surrounding agricultural lands were observed to be normal. No fugitive emissions & release of gases observed from industry, the unit complied with the directions issued by APPCB dated 29.06.2017. It was also mentioned in the action taken report (ATR) that Sri Barma Mahesh, was contacted and he informed that the unit used to discharge wastewater during rainy season and now there is no discharge. The complaint filed by Sh. Barma Mahesh has withdrawn stating that industry is complying with directions issued by the Board. Hence the ATR was forwarded to CPCB on 25.05.2018 with a copy to Sh. Barma Mahesh, Complainant and the case was closed. The copy of the complaints, withdrawal of complaint by applicant and the ATR of APPCB is enclosed as Annexure 2.

VII Verification of factual positions

1. On verifying the officials records of APPCB, complaints made by applicant and his brother Sh. Barma Mahesh were investigated by APPCB, RO Vijayawada and issues if any had been resolved.
2. The complaint letter received by Hon'ble NGT which was addressed to the Ministry of Family and Health Welfare is the same copy of complaint dated 10.04.2018. The complaint was investigated by APPCB, RO Vijayawada and the copy of ATR was sent to the applicant dated 25.05.2018.
3. The copies of the photographs sent to Hon'ble NGT are the photos taken on the day of fire incident occurred on April 13, 2022. During dosing of fire, some quantity of water had runoff outside the premises, the same was mentioned in the Joint Committee report in case of OA No. 284 of 2022.

4. As per the oral direction of District Collector, Eluru, the rural water supply department collected 10 water samples from borewell (08), one panchayat cheruvu (pond) and one drainage, both in upward and downward direction of the unit after the fire incident. The result shows that all the borewell samples are well within the standards. However sample from the panchayat cheruvu is not meeting standard with respect to turbidity (18mg/L) & Iron (2.27mg/L). The drainage sample is showing exceedence for pH, EC, Hardness, TDS, Calcium, nitrate, sulphate, chloride, fluoride, iron & Magnesium. The copy of the analysis result from rural water supply, Eluru is enclosed as Annexure 3.
5. The Joint Committee taken report from District Agriculture Officer, Department of Agriculture to verify the yield of crops for past 10 years in Akkireddygudem Village. The report states that yield of paddy & Maize crops are good & satisfactory and there is no crop damage in Akkireddygudem Village. The copy of the report from District Agriculture Officer, Eluru is enclosed as Annexure 4.
6. The report of the Animal Husbandry Department, Government of AP states that there is no livestock mortality due to the operation of M/s Porus Laboratories Pvt. Ltd., as informed by the farmers residing in Akkireddygudem Village. The copy of report from Joint Director (AH), Animal Husbandry Department, Eluru District is enclosed as Annexure 5.
7. The report obtained from the Health Department states that there are 747 households and 2933 population in Akkireddygudem and has never come across any chronic diseases in that village (CHD, CLD, Skin diseases, Kidney diseases). The copy of the report from District Medical & Health Officer, Eluru is enclosed in Annexure 6.
8. The claim made by the applicant that the unit is operating in residential zone and violating environmental norms & PCB guidelines. On verifying the facts, it was known that the APPCB has no siting guidelines for the Pharmaceutical industry.
9. During the visit it was known that the applicant residence is located 3-4Km away from the unit and is situated at the upward direction of the unit.

VIII Concluding remarks

1. The applicant & Sh. Barma Radhakrishna addressed a complaint on 06.01.2016 to EE, RO-Vijayawada, APPCB and on the next day i.e. on 07.01.20216 withdrawn the

complaint stating that the unit has guaranteed to comply with the directions issued by APPCB.

2. The complaints made by applicant & Sh. Barma Mahesh were investigated and ATR sent to applicant. The directions issued by APPCB for non-compliance of consent conditions were compiled by unit.
3. The complaint addressed to Hon'ble NGT was investigated by APPCB and the Action taken Report was sent to the applicant on 25.05.2018 (Annexure 2). The photographs sent to Hon'ble NGT were taken during fire incident happened on 13.04.2022 and not discharge of illegal effluent.
4. The reports from Rural water supply, Animal Husbandry, Agricultural and Health Departments shows that there is no damage to underground water, agricultural filed, crops, animals and humans in Akkireddygudem Village due to operation of the unit.
5. From the above facts, the Joint Committee concludes that the applicant has misled the Hon'ble NGT by providing false information and photographs.

In view of the above facts, the Hon'ble NGT (PB) may issue appropriate order(s)/ direction(s), as deemed fit.

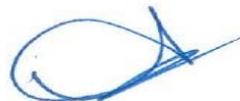
Report dated: February 3, 2023



Dr. Suresh Babu
Pasupuleti
Scientist D, MOEF&CC
IRO, Vijayawada



Poornima B M
Scientist D, CPCB
Regional Directorate
Chennai



P. Arun Babu, IAS
Joint Collector
Eluru District



T. Prasada Rao
EE, APPCB
RO Vijayawada

Item No.05

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No.474/2022

Rupesh Barma

...Applicant

Versus

State of Andhra Pradesh

...Respondent

Date of hearing: 01.08.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Application is registered based on a complaint received by E-mail.

ORDER

1. The grievances in the present letter petition sent by Mr. Rupesh Barma, resident of Akkireddygudem village, Andhra Pradesh by E-mail are regarding running of porus factory in housing zone in violation of environmental norms/PCB guidelines in village Akkireddygudem, District Elluru, Andhra Pradesh and not taking of any action by the concerned Authorities despite addressing many complaints to them.

2. The applicant has also attached copy of the complaint made to the Ministry of Health and Family Welfare. The relevant part of the complaint is reproduced as under:-

“We are having problem with porus factory located in residential area. The locality is highly populated and is completely a residential area. This plastic factory is causing immense pollution which is leading to severe diseases like Tuber Culosis and other related disease. Many complaints has been registered in PCB then PCB issued directions to about water pollution but memo did not implement. Factory operating in this residential area since a long time and creates noise and air

pollution all time. The machines used in factories make noise throughout the day and this disturbs the peaceful atmosphere in the vicinity as machines used without proper covering lead to sound pollution. This puts heavy mental strain on the people staying in the nearby areas. Noise is the most pervasive pollution in this area and they run factories late night daily. People and childrens affected asthma and other related problem are sick of these factories as the workers in these factories work from 24 hours on daily basis. As the factory are situated in between the houses of common people, people nearby are not able to sleep at night due to heavy smoke especially at night when working people reach home for some rest and relax and to have air pollution unbearable so we the people cannot tolerate and bear the smoke. They dispatch the smoke directly to the open space. The illegal factories in this residential area any more waste water polluting agriculture lands and crop yield we still facing problem with unit IV product capacity 2940 metric tons how to grant permissions increase 11601 tons capacity so many gradates sent objections to PCB Member of Secretary and Ministry of Family and Health Department through mail as a public hearing hold in my village also not follow guidelines about public hearing consider people attending in public hearing and no one resident people take about factory opinion/objection, only few people attending public hearing so many people did not information about public hearing around 100-150 peoples are attending people total four village people like Akkireddygudem, Chekkaplli, Ramnakkapeta, Surepalli village. I will submit all proofs in task force committee about water pollution and right to clean and healthy environmental fundamental right please consider my application Article 21 fundamental right.”

3. We are of the view that the factual position needs to be verified and remedial action is required to be taken on the basis thereof. We accordingly constitute a Joint Committee of Regional Office of MoEF, Chennai, CPCB, State PCB and Collector, Elluru and direct the Joint Committee to meet within four weeks, undertake site visits, look into the grievances of the applicant, verify the factual position and take requisite action by following due process of law. The State PCB will be the Nodal agency for coordination

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O. A. No. 474/2022 Rupesh Barma Vs. State of Andhra Pradesh

-3-

and compliance. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 15.11.2022.

A copy of this order, along with a copy of the application and document enclosed therewith, be forwarded to the Regional Office of MoEF, Chennai, CPCB, State PCB and Collector, Elluru by e-mail for compliance

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

August 01, 2022
AG

Annexure 2

E-1237928

To:

from :

Member of secretary

Barma Mahesh ,

Andhra pollution control board

akkireddygudem village, musunuru md, Krishna



Dt, ph: 9490423350

Sub: about porus factory located in akkireddygudem resident area

BB
inform
1/10/18
report
the
days
in
25/11

I am barma Mahesh living in akkireddygudem village and I would like inform to we are having problem with porus factory located in resident area The locality is highly populated and is completely a residential area. This plastic factory is causing immense pollution which is leading to severe diseases like Tuber Culosis and other related disease. Many complaints has been registered against in pcb then pcb issu then pcb issued directions to about water pollution but memo did not implement Factory operating in this residential area since a long time and creates noise and air pollution all time. The machines used in factories make noise throughout the day, and this disturbs the peaceful atmosphere in the vicinity, as machines used without proper covering lead to sound pollution. This puts heavy mental strain on the people staying in the nearby areas. Noise is the most pervasive pollution in this area & THEY run factories late night daily People & children's affected asthma and other related problem are sick of these factories as the workers in these factories work from 9.00PM to 6 AM on daily basis. As the factory are situated in between the houses of common people, people nearby are not able to sleep at night due to heavy smoke. Especially at night when working people reach home for some rest and relax and to have Air Pollution unbearable. So we the people cannot tolerate and bear the smoke . They dispatch the smoke directly to the open space. the illegal factories in this residential area any more. waste water polluting agriculture lands and crop yield

BB-1
1/forward
R/O
report

We still facing problem with unit -iv product capacity 2940 metric tons how to grant permissions increase 11601 tons capacity so many gradates send objections to pcb member Member of secretary and ministry of family and health department through mail as a public hearing hold in my village also not follow guide lines about public hearing please consider people attending in public hearing and no one resident people take about factory opinion /objection ,only few people attending public hearing so many people did not information about public hearing around 100-150 pepoles are attending people total four village people like akkireddygudem , chekkaplli, ramnakkapeta, surepalli village

DD
20/11/18

I will submit all proofs in task force committee about water pollution and Right to clean and healthy environment as fundamental right please consider my application Article 21 fundamental right

Your's Letha Pully

Y.B. Mahesh 9490423350
Y.B. Mahesh

BB(01)
for 2
24/11/18

Copy to:

1. Director of Factories (G. Bala Kishore) and Sri A. Radha Krishna,
2. human rights commission of Indiami under article 21
3. ministry of family and health welfare (Shri Jagat Prakash Nadda)

Reference memo (MOEAF/E/2016/00126)

4. govemnt of ap General Admn Dept (PAGB-II) with reference leeter GOVAP/E/2018/00166

Enclose :order copy 63/appcb/ and memo (MOEAF/E/2016/00126)

T.P.
See full R.O. VSA
15 working 2018
16.6.18



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT OF INDIA

CB/PR/PG/17-18/

06/04/2018

To,

The Member Secretary
Andhra Pradesh Pollution Control Board,
A-3, Sanath Nagar, Industrial Estate
Hyderbad, Andhra Pradesh - 500 018.

Subject: Grievance registered on PG Portal-reg
Reg.no . MOEAF/E/2018/00380 dated 06/04/2018

Sir,

Please find enclosed herewith copy of the above cited grievance addressed to PG Portal. The Grievances was forwarded to Central Pollution Control Board by Ministry of Environment, Forest & Climate change Govt. of India.

It is requested that appropriate action be taken on the grievance and action taken report sent to the applicant under intimation to this office within 15 days.

Yours faithfully,

(Anamika Sagar)
Sci-D PR Div

Encls: as above

Copy to:

✓ Sh. Brama Rupesh
Akkireddygudem, Musunuru Md
Krishna, Andhra Pradesh-521213

(Anamika Sagar)



Government Of India
Ministry Of Personnel, Public Grievances & Pensions
Department Of Administrative Reforms & Public Grievances

30

सत्यमेव जयते

Centralized Public Grievance Redress And Monitoring System (CPGRAMS)



Digital India (<http://www.digitalindia.gov.in/>)
Power To Empower

View Details (as on 06 Apr 2018)

Grievance Concerns To**Registration Number**

GOVAP/E/2018/00166

Name Of Complainant

Barma rupesh

Date of Receipt

22 Feb 2018

Received By Ministry/Department

Government of Andhra Pradesh

Grievance Description

i am rupesh and living in akkireddygudem village and we have been facing probelam with porus factory located in akkireddygudem village,musunuru mandel ,krishna dt,pin code :521213 porus drug factory did not maintain minimum distance housing zone waste water delivering to agriculture land and polluting bore water drinking water please consider my opinion as a public hearing conduct in my village

Current Status

RECEIVED THE GRIEVANCE

31

Officer Concerns To**Officer Name**

Sri G.RAMA SUBBAIAH

Officer Designation

Asst Secretary

Contact Address

General Admn Dept (PAGB-II)

Secretariat

Velagapudi

Contact Number**Email Address**[Back to Home \(/Desk\)](#)

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 **NATIONAL
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Government of India.

AP Pollution Control Board

Hyderabad,

Date: -13/09/17.

To,

Member of Secretary,

Hyderabad.

Dear Sir: నా పేరు Bama, Rupesh, Akireddy Gudem-

village. మా ఊరిలో "సికస్ (ఉగ్రకెమికల్ ఇన్స్ట్రీ ఫ్యాక్టరీ) ఉంది

దాని ద్వారా వచ్చే కలువంటి నీటి వాయువుల గాలిలో కలవడం ద్వారా

స్థానికులైన గాలి మెత్తం కలుషితమై వాడుకలో ఉంటుంది.

దాని నుంచి వచ్చే ఇన్స్ట్రీ మైన నీరు క్రమంగా ఉన్నా తొలగి, భూగర్భం

లోకి వేయడం వలన నే ఉంటు నీలలు, భూగర్భంలో ఉన్న నీరు కలుషిత

కలుషితమై వస్తుంది. ఈ సమస్యను తీర్చే ఉద్దేశ్యంగా మా

"AP Pollution Control Board" వారికి ఫీజులు చెల్లించి

దాని లాభకు ఉద్దేశ్యంగా వివరాలు క్రింద ఉత్పాదించిన పత్రాలను

ఉంచాము. మా ఉద్దేశ్యం మరలగా మా ఊరిలో ఉన్న కలుషిత

ఇన్స్ట్రీ మైన తగిన చర్యలు తీసుకుంటామని చెప్పాము. దాని విషయ

లో మా ఊరిలో ఇన్స్ట్రీ వలన కలుషితం కలుగుతుందని

తగిన ఆధారాలు ~~ఉన్నాయి~~ మా పక్షం తరఫున, ఆధారాలు, పత్ర

పంపించి ఉన్నాము

P.T.O

మా జిల్లాలో ఉన్నటువంటి ప్లాట్ల వలన మా జిల్లా ప్రజలు
 మొత్తం తీవ్ర ఇబ్బందులు పడుతున్నారు. చర్ల లాగులు,
 కైరాయిడ, కౌళ్ళ నాప్పులు, వినకెడి లాంటి గాలి చాల సమస్యలలో
 ప్రజలు ఇబ్బంది పడుతున్నారు. అంతేకాకుండా "Housing zone"
 లో ప్లాట్లలో అందుకుం గల ప్రజలని తీవ్ర అయిదాకనీ
 సరి చేస్తుంది. వానిలో యాదీ కుతురస్ అంసెట్స్, కెయికల్స్,
 సీలెంట్స్ లాంటివి పరిష్కారం సని అయి పడుతున్నాయి.
 కావున మా అంబు చురుకులతో మా జిల్లాలో ఉన్నటువంటి
 ప్లాట్ల (డెవలప్ మెంట్) ప్లాట్లని మాని పోయి వలసొంది గ.
 కితులు నామ.

అ. డి.

(Handwritten signature)

37

To
The Environmental Engineer
APPCB RO
Vijayawada.

Date: 07/01/16
Akkireddy Gudem.

నామి తన Bama, Radlakrishna s/o Madhav Rao
Akkireddy Gudem (Village), Musum (Nandaboy), Krishna (Dist)
Andhra Pradesh. Pin 521215.

నామి త. 06/01/16 న pollution control board

ఆక్సిడెంట్ గురించి (నామి తిని వంటి "Porous Drugs & Chemical"
factory మీద complaint చేసాము

ఆ సమస్యల గురించి ఆ Company Management
వారిని మాట్లాడతాము వారు ఇకపై ఎటువంటి సమస్య రాకుండు
వాటి నివారణ యంత్రాలు వారు వున్నాయో, ఎటువంటి కాలనీరి
(గాలి, నీటి, నీరు) రాకుండు యెందు వరకు గురించి గలమని మాకు
పూర్తి సంతోషం వాటిని చూసి satisfied అయ్యాము.
పూర్తి సంతోషం వాటిని చూసి Complaint యెందు
విరమించుకుంటున్నాము. ఇది మా మనస్సు గానే అవుతున్నా
వలె.

AKKIREDDY
GUDEM
7/1

copy TO Joint cheep
Environmental Engineer.

Yours
faithfully
B Radlakrishna
B. Radhak

38



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibaipet, Vijayawada - 520 010

Phone: 0861-2436211
e-mail: appcb.gov@gmail.com
Website: www.appcb.ap.gov.in

Lr.No.63/APPCB/UH-II/TF/VJA/2018- 276

Date:25.05.2018

To
Sri. Anamika Sagar,
Sci-D PR Div,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032.

Sir,

Sub: APPCB - UH-II - TF - Complaint made by Sri Barma Mahesh, Akkireddygudem (V), Musunuru (M), Krishna District against M/s. Porus Laboratories Pvt. Ltd., Unit - IV, Sy. No. 106, 107/1&2, 108/1&2, Akkireddygudem (V), Musunuru (M), Krishna District - Action taken report - Furnished - Reg.

29-5-18
DESPATCHED

Ref: 1. Letter of CPCB, New Delhi, CB/PR/PG/17-18/435, dt. 06.04.2018 on complaint made by Sri Barma Mahesh, Akkireddygudem (V), Musunuru (M), Krishna District against M/s. Porus Laboratories Pvt. Ltd., Krishna District.
2. Lr.No.K-48/PCB/RO-VJA/2018-138, dt.03.05.2018 of RO, Vijayawada.

The Board is in receipt of complaint made by Sri Barma Mahesh, Akkireddygudem (V), Musunuru (M), Krishna District against M/s. Porus Laboratories Pvt. Ltd., Krishna District stating that the industry is discharging waste water outside the premises and polluting the agricultural lands. Further it is alleged that the villagers are facing health problems due to release of gases of the industry.

In this regard, the EE, RO, Vijayawada has inspected the industry and observed that there was no sign of discharging waste water outside the premises. The surrounding agricultural lands were observed to be normal. No fugitive emissions and release of gases observed from the industry. It was also informed that the industry has complied all directions issued by the Board vide order dt.29.06.2017. During the inspection, the complainant Sri Barma Mahesh was contacted. He informed that they used to discharge their waste water during rainy days outside the premises and now there is no discharge. The EE, RO, Vijayawada also reported that Sri Barma Mahesh has withdrawn the complaint as the industry is complying with directions issued by the Board.

The copy of inspection report and withdrawn letter are herewith enclosed.

Submitted for kind formation.

Encl:a/a

Yours faithfully,

Sd/-

MEMBER SECRETARY

Copy to:

Sri Barma Mahesh, Akkireddygudem (V), Musunuru (M), Krishna District,
Ph.No.9490423350.

Inspection Report on Porus Labs Pvt Ltd (unit-4) fire accident occurred at Akkireddigudem Village , Musunuru Mandal, Eluru District.

Introduction:

In response to the oral instructions of the District Collector , Eluru District to take necessary and appropriate action in the context of fire accident taken place on 13th April 2022 at Porus Labs Pvt Ltd (unit-4) at Akkireddigudem Village , Musunuru Mandal a technical team of Line departments visited the plant for joint inspection on 18th April 2022.

Field conditions:

The study area is pedi plain with gentle slope due south and covered with brown loamy soils underlain by Gollapalli sandstones with lime- clay laminations. It is partially command area under MI tanks with paddy, maize and coconut, oil palm as principal crops.

As per APWRIMS data very small portion of village is irrigated under 3 nos of MI tanks and major portion of the village is irrigated under 24 nos of agricultural bore wells. Water levels in the bore wells during may is about 53 m bgl and in November is about 34 m bgl. Seasonal rise is about 19 m. The study area received 1038.8 mm during last year against its normal rainfall of 1119.17 mm.

As per GEC 1920 data Village is categorised as Over exploited and Mandal is categorised as Semi Critical.

Assessment Unit	Availability ham	Draft ham	Balance ham	Future allocation ham	Stage of development %	Category
Akkireddigudem Village	126.2	134.7	0	7.9	106.7	Over Exploited
Musunuru Mandal	3147.9	2332.2	1044.4	187.5	74.1	Semi Critical

During investigations 10 Nos of watersamples were collected from different sources and analysed to find out the affect of fire accident on the investigated area.



Samples were analysed at District level water quality testing laboratory, Rural Water supply, Collectorate compound Eluru and reports & limits are shown in Annexure-I .

Water Quality Elements Analysed: - Generally the water samples analysed in to 3 types i.e., physical, chemical and biological aspects. Mainly the department analyse parameters using wet analysis i.e., Hydrogen concentration (pH), Electrical Conductivity (EC), Total Dissolved Solids(TDS), Anions (Carbonate, Bicarbonate, Chloride, Nitrate, Fluoride, Sulphate,) and Cations (Sodium, potassium, Calcium, and Magnesium, Iron) , SAR (Sodium Absorption Ratio) and RSC (Residual Sodium Carbonate) for agriculture purpose. There are other harmful elements also present in water like heavy metals and trace elements that cannot be analysed by this department.

Methodology: - The pH is determined using pH meter that reads H⁺ potential, Ec meter with specific conductivity cell (Electrode) for 1 cm³ solution is used for Ec. Flame photometer is used for Na⁺, K⁺ determination where colour produced is characteristic of respective alkali metal and has proportionate colour intensity with concentration. By using titration method to analysed CO₃, HCO₃. Cl, Ca and Mg. Fluoride is determined using ion selective electrode method. Sulphate is determined with Nephelo-turbidity meter. Nitrate & Total iron is determined by using Uv-spectrophotometer.

Parameter wise Water Quality:

Odour: All ground water samples ref No: 191,192,193,194,195,196 and 198 are Unobjectable remaining surface water samples ref No:197 (Panchayat Cheruvu/ MI Tank) and 199 (Drain) are objectable for presenting of nitrate and organic compounds.

Residual Chlorine (RC): Rc varied from 0.0 to 0.2 all are in permissible limit.

pH: pH varied from 4.47 -8.15. Lowest pH value of 4.47 is found in Drainage water sample lab ref no:199, Highest value of 8.15 is found In Panchayath cheruvu lab ref no:197 (Surface water samples) pH varied from 7.11 -7.16 in bore well samples all are in permissible limits for agriculture and domestic purpose.

EC (in micro simens/cm) : Ec varied from 876-5150. Highest value of 5150 is found in Drainage water sample lab ref no:199.

TDS (in ppm): TDS varied from 560-3296 Highest value of 3296 is found in Drainage water sample lab ref no:199.

Total Alkalinity (TA) as CaCo₃ (in ppm) : Total Alkalinity as CaCo₃ varied from 140-472 Highest value of 472 is found in lab ref no:193 i.e., Bore well-4 water sample.

Total Hardness (TH) (in ppm): Total Hardness as CaCo₃ varied from 168-2570 Highest value of 2570 is found in Drainage water sample lab ref no:199.

Calcium (in ppm): Calcium as ca²⁺ varied from 40-616 Highest value of 616 is found in Drainage water sample lab ref no:199.

Nitrate (in ppm): Nitrate as No₃⁻ varied from 11.0-74.4 Highest value of 74.4 is found in Drainage water sample lab ref no:199.

Sulphate (in ppm): Sulphate as So₄⁻ varied from 40-1040 Highest value of 1040 is found in Drainage water sample lab ref no:199.

Chloride (in ppm): Chloride as Cl⁻ varied from 82.25 to 482.12 Highest value of 482.12 is found in Drainage water sample lab ref no:199.

Fluoride (in ppm): Fluoride as F⁻ - varied from 0.33 to 0.89 Highest value of 0.89 is found in lab ref no:193 i.e., Bore well-4 water sample

Total Iron (in ppm): Total Iron as Fe varied from 0.04 to 6.66 Highest value of 6.66 is found in Drainage water sample lab ref no:199.

Magnesium (in ppm): Magnesium as Mg²⁺ varied from 16.53 to 71.92 Highest value of 71.92 is found in Drainage water sample lab ref no:199.

Note: The lab determined values vary due to temperature, pressure and duration of stay period before analysis.

Recommendations and Conclusions 41

The Ground water Department has collected 10 water samples in and around affected area of PORUS LABS PVT.Ltd (Unit-4) where fire accident occurred at Akkireddygudem Village, Musunuru Mandal, Eluru Dist.

The department has forwarded the samples to RWS Department, Eluru for chemical analysis and also to find out pH, EC, TDS, and Major anions and cations etc.

Based on the analytical report, it is concluded that Lab ref no 190, 191 the source of received samples (up stream side bore wells) are chemically within the permissible limits and Lab ref no: 192,193,194, 195,198 the source of received samples(plant bore wells and down stream side bore wells) are chemically slightly high values above the permissible limits and all are suitable for agriculture and domestic purpose.

In the study area due to presence of Lime/clay lamimations in Gollapalli Sandstones it is advised that the bore well water in the area should be boiled and filtered before consuming for drinking purpose.

However, Panchayat Cheruvu/ MI Tank with Lab ref no:197 contains excess of iron and turbidity. At present the water from the above source is not using for drinking and domestic purpose and it is advised for proper treatment before using if required.

The drain sample with Lab ref.no.199 contains contaminated organically and also contains nitrates and hardness.



Technical Assistant –Gp



Deputy Director,

GW & WA Dept.,

Eluru

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 GOVERNMENT OF ANDRA PRADESH RURAL WATER SUPPLY DISTRICT LEVEL WATER QUALITY TESTING LABORATORY, COLLECTORATE .COMPOUND, ELURU WATER ANALYSIS REPORT (CHEMICAL) MANDAL : Musunuru DISTRICT: ELURU Date of Receipt:19.04.2022																									
Sl.No	Lab.RefNo	Name of the Mandel	Name of the Gramapanchayat	Name of the Habitation	Tested Date	Source Code /Location	Type of Source	Odur	RC	Colour	Turbidity	pH	Electrical Conductivity	Total Dissolved Solids mg/lit	Total Alkalinity as CaCo3	Total Hardness as CaCo3 mg/lit	Calcium as Ca++ mg/lit	Nitrate as NO3- mg/lit	Sulphate as SO4- mg/lit	Chloride as Cl- mg/lit	Fluoride as F- mg/lit	Total Iron as Fe mg/lit	Magnesium as Mg++	Remarks	
Permissible Limits:Mg/Lt As per IS 10500-2012						Requirement (Acceptable limits)				5.0	1.0	6.5 to 8.5	-	500	200	200	75	45.0	200	250	1.00	0.3	30		
						Permissible limits in the absence of alternate source				15.0	5.0	No relaxation	-	2000	600	600	200	No relaxation	400	1000	1.50	No relaxation	100		
						Units																			
										Pt-Co units			Micro Simen s	mg./li t.	mg./l it.	mg./l it.	mg./lit.	mg./ lit.	mg./lit.	mg./lit.	mg./l it.	mg./lit.	mg./lit.		
1	190	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Bore well 1	Bore well	Unobjection	0	Nil	0	7.35	1249	799	360	400	96.0	11.0	40	178.67	0.77	0.08	38.88	Satisfactory	
2	191	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Bore well 2	Bore well	Unobjection	0	Nil	0	7.72	1300	832	380	432	104.0	11.4	48	192.85	0.80	0.10	41.80	Satisfactory	
3	192	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Bore well 3	Bore well	Unobjection	0.1	Nil	0	7.76	1964	1256	464	* 648	155.2	13.3	112	317.63	0.87	0.04	63.18	hard water	
4	193	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Bore well 4	Bore well	Unobjection	0.2	Nil	0	7.54	1984	1269	472	*660	158.4	13.8	114	323.31	0.89	0.06	64.16	hard water	
5	194	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Plant Bore well	Bore well	Unobjection	0.2	Nil	0	7.75	1627	1041	388	552	132.8	11.3	94	263.75	0.73	0.04	53.46	Satisfactory	
6	195	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Plant Tank	Bore well	Unobjection	0	Nil	0	7.86	1678	1073	400	*612	147.2	12.1	96	272.26	0.75	0.05	59.30	hard water	

SI.No	Lab.RefNo	Name of the Mandel	Name of the Gramapanchayat	Name of the Habitation	Tested Date	Source Code /Location	Type of Source	Odor	RC	Colour	Turbidity	pH	Electrical Conductivity	Total Dissolved Solids mg/lit	Total Alkalinity as CaCo3	Total Hardness as CaCo3 mg/lit	Calcium as Ca++ mg/lit	Nitrate as NO3- mg/lit	Sulphate as SO4- mg/lit	Chloride as Cl- mg/lit	Fluoride as F- mg/lit	Total Iron as Fe mg/lit	Magnesium as Mg++	Remarks
7	196	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Panchayat Bore well	Bore well	Unobjection	0.2	Nil	2	7.12	1778	1137	428	*720	172.8	12.3	102	286.44	0.78	0.07	69.99	hard water
8	197	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Panchayat Cheruvu	Cheruvu	Object ionable	0	*Pale yellow	*18	8.15	876	560	140	168	40.0	21.8	62	82.25	0.33	*2.27	16.53	Unsatisfactory
9	198	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Saibaba Temple Bore well	Bore well	Unobjection	0.1	Nil	0	7.11	1642	1050	396	*648	156.8	11.8	95	266.55	0.68	0.08	64.15	hard water
10	199	Musunuru	Akkieddygudem	Akkieddygudem	19.04.2022	Drainage Water	Drainage Water	Object ionable	0	Yellow	*38	4.47	*5150	*3296	200	*2570	*616.0	*74.4	*1040	482.12	0.71	*6.66	71.92	Unsatisfactory

Remarks :lab Ref No 190,191 & 194 The Source of Received samples are Chemically with in the Permissible Limits.

lab Ref No 192,193,195,196 & 198 The Source of Received samples are Chemically hard.should be effectively boiled and filtered before consuming .

Lab Ref.No 197 ,The surface water contains excess of Iron ,Turbidity and Physically objectionable .Proper treatment is necessary.

Lab Ref.No 199 , The sample water is highly conatamineted organically since turbidity and also Nitrates are present and excess of solids Iron and Hardness.

Copy Submmitted to the Dy.Executive Engineer, Rws & S Sub division Eluru.

Copy Submitted to the Executive Engineer, Rws & S Division Eluru.

M. Nagendra
Asst. Chemist/Microbiologist

District level WQM Laboratory,RWS&S
Collectrate compound,Eluru

GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF AGRICULTURE

From
Sri Y. Ramakrishna, M.Sc (Ag),
District Agricultural Officer
Eluru : Eluru District

To
Joint Collector
Eluru District

Rc. No. STAT / 2022, Dated: -12-2022

Sir,

Sub: NGT- Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi constituted Committee in O.A.No.474 of 2022 with Joint Collector, Eluru and officials CPCB and APPCB on environmental problems due to operation of M/s Porus Laboratories Pvt. Ltd, Unit-IV, Akkireddygudem (V), Musunuru (M) Eluru District- Yield of crop for 10 years (2012-2022) both Kharif and Rabi- Report- submitted - Regarding.

Ref: 1. Instructions, dated:06-12-2022 of Joint Collector, Eluru District.
2. Rc. No. STAT / 2022 Dt.7.12.22 of District Agricultural Officer, Eluru.
3. Rc. No. STAT-2/2022 Dt.7.12.22 of District Agricultural Officer, Eluru.

000 000

In obedience to the instructions issued vide reference 1st cited, I submit to enclose herewith yield data as per Crop Cutting experiments collected from the Directorate of Economics and Statistics, Gollapudi relating to Akkireddygudem (V), Musunuru (M), Nuzvid division, Eluru district for the last decade.

Yours faithfully

Encl : Yield data.


DISTRICT AGRICULTURAL OFFICER
ELURU : ELURU DISTRICT


9/12/12

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**PLOT YIELD PARTICULARS OF AKKIREDDIGUDEM (V) OF MUSUNURU MANDAL, ERSTWHILE KRISHNA DISTRICT UNDER
PADDY CROP- FROM 2012-13 TO 2021-22**

(Kgs./Grms.)

Sl. No.	Season & Year	Expt 1 yield in Kgs.grms (plot yield of 5 mts. X 5 mts.)	Expt 2 yield in Kgs.grms (plot yield of 5 mts. X 5 mts.)	Expt 1		Expt 2		Remarks
				Yield in Kgs/acre	No.of Bags / acre @75kg/bag	Yield in Kgs/acre	No.of Bags / acre @75kg/bag	
1	Kharif, 2021	18.200	15.550	2948.4	39	2519.1	34	As the yields are Good and satisfactory, it is submitted that there is no crop damage due to the pollution of Porous Laboratory in Akkireddygudem(V), Musunur (M)
2	Kharif, 2020	18.720	18.380	3032.64	40	2977.56	40	
3	Kharif, 2019	21.800	21.470	3531.6	47	3478.14	46	
4	Kharif, 2018	19.800	17.200	3207.6	43	2786.4	37	
5	Kharif, 2017	21.580	16.270	3495.96	47	2635.74	35	
6	Kharif, 2016	16.450	15.750	2664.9	36	2551.5	34	
7	Kharif, 2015	20.500	15.000	3321	44	2430	32	
8	Kharif, 2014	13.240	14.120	2144.88	29	2287.44	30	
9	Kharif, 2013	12.900	13.200	2089.8	28	2138.4	29	
10	Kharif, 2012	13.650	14.100	2211.3	29	2284.2	30	
11	Rabi, 2012-13 to Rabi 2021-22	CCEs not planned / conducted		0	0	0	0	


 DISTRICT AGRICULTURE OFFICER
 ELURU-ELURU DISTRICT.

8/9/12/12

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**PLOT YIELD PARTICULARS OF AKKIREDDIGUDEM (V) OF MUSUNURU MANDAL, ERSTWHILE KRISHNA DISTRICT UNDER
MAIZE CROP- FROM 2012-13 TO 2021-22**

Sl. No.	Season & Year	Expt 1 yield in Kgs.grms (plot yield of 5 mts. X 5 mts.)	Expt 2 yield in Kgs.grms (plot yield of 5 mts. X 5 mts.)	Expt 1		Expt 2		Remarks
				Yield in Kgs/acre	Yield in Mts/acre	Yield inKgs/acre	Yield in Mts/acre	
1	Kharif, 2021	CCEs not planned / conducted		0	0	0	0	As the yields are Good and satisfactory, it is submitted that there is no crop damage due to the pollution of Porous Laboratory in Akkireddygudem(V), Musunur (M)
2	Kharif, 2020	CCEs not planned / conducted		0	0	0	0	
3	Kharif, 2019	CCEs not planned / conducted		0	0	0	0	
4	Kharif, 2018	CCEs not planned / conducted		0	0	0	0	
5	Kharif, 2017	CCEs not planned / conducted		0	0	0	0	
6	Kharif, 2016	25.250	26.120	4090.5	4.1	4231.44	4.2	
7	Kharif, 2015	CCEs not planned / conducted		0	0.0	0	0.0	
8	Kharif, 2014	CCEs not planned / conducted		0	0.0	0	0.0	
9	Kharif, 2013	CCEs not planned / conducted		0	0.0	0	0.0	
10	Kharif, 2012	CCEs not planned / conducted		0	0.0	0	0.0	
11	Rabi, 2012-13 to Rabi 2015-16	CCEs not planned / conducted		0	0.0	0	0.0	
12	Rabi 2016-17	28.250	28.350	4576.5	4.6	4592.7	4.6	
13	Rabi, 2017-18 to Rabi 2020-21	CCEs not planned / conducted		0	0.0	0	0.0	
14	Rabi 2021-22	24.000	23.100	3888	3.9	3742.2	3.7	

DISTRICT AGRICULTURE OFFICER,
ELURU-ELURU DISTRICT.

9/12/22

**GOVERNMENT OF ANDHRA PRADESH
ANIMAL HUSBANDRY DEPARTMENT**

From
Dr.G.Nehru Babu ,
M.V.Sc,
Joint Director (AH),
Eluru District.

To
The Joint Collector,
Eluru District,
Eluru.

Lr.Roc.No. 1819/ VAS(T)/ 2022, Dt. 08/12 /2022.

Sub: Animal Husbandry Department -Eluru District - Information called regarding Livestock loss for 10 years (2012-2022) due to the operation of M/s Porus Laboratories Pvt Lts, Unit -IV, Akkireddygudem (V), Musunuru (M), Eluru District-Submission of information-Regarding.

Ref: Instructions of the joint Collector, Eluru Dated 06.12.2022.

In obedience to the reference cited, the Joint Collector, Eluru has issued instructions to submit report regarding Livestock loss for 10 years (2012-2022) due to the operation of M/s Porus Laboratories Pvt Lts, Unit -IV, Akkireddygudem (V), Musunuru (M), Eluru District.

In this connection, Dr.M.V. Chaitanya, Veterinary Assistant Surgeon, Musunuru appointed as enquiry officer and he conducted enquiry on Livestock loss for 10 years (2012-2022) due to the operation of M/s Porus Laboratories Pvt Lts, Unit -IV, Akkireddygudem Village and submitted enquiry report.

I submit to state that after questioning local livestock farmers and considering their statement and as per verified records, **there is no livestock mortality due to the operation of M/s Porus Laboratories Pvt Lts in Akkireddygudem Village** as per the report submitted by the enquiry officer.

This is submitted for favour of information.

Yours Faithfully,


Joint Director (AH)
Eluru District 8/12/2022
8/12

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Government of Andhra Pradesh
Animal Husbandry Department

From
Dr.M.V.Chaitanya, B.V.Sc & AH
Mandal Animal Husbandry Officer,
Musunuru.

To
The Joint Director,
Animal Husbandry,
Eluru.

Lr.Roc.No. 11 /2022 Dated 07-12-2022

Sir,

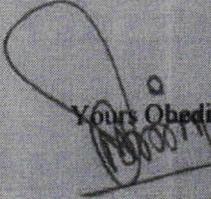
Sub:-Animal Husbandry Department –Information called for regarding Livestock loss for 10 years (2012-2022) in Musunuru (M) – Akkireddygudem (V) Submission of Information - Regarding.

Ref:- 1. Telephonic Instruction of DD AH Nuzvid on dated 06-12-2022

As per the enquiry conducted by our team there is no Livestock mortality due to pollution problems from M/S Porus Laboratories Pvt Ltd as per records and physically we enquire local farmers also regarding this and found the same. This is submitted for information.

Thanking you,

Yours Obediently,


07/12/2022
Mandal Animal Husbandry Officer
Musunuru.

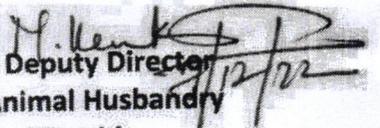
49

Government of Andhra Pradesh
Animal Husbandry Department

End.Roc.No:314/C
Dated:-07-12-2022

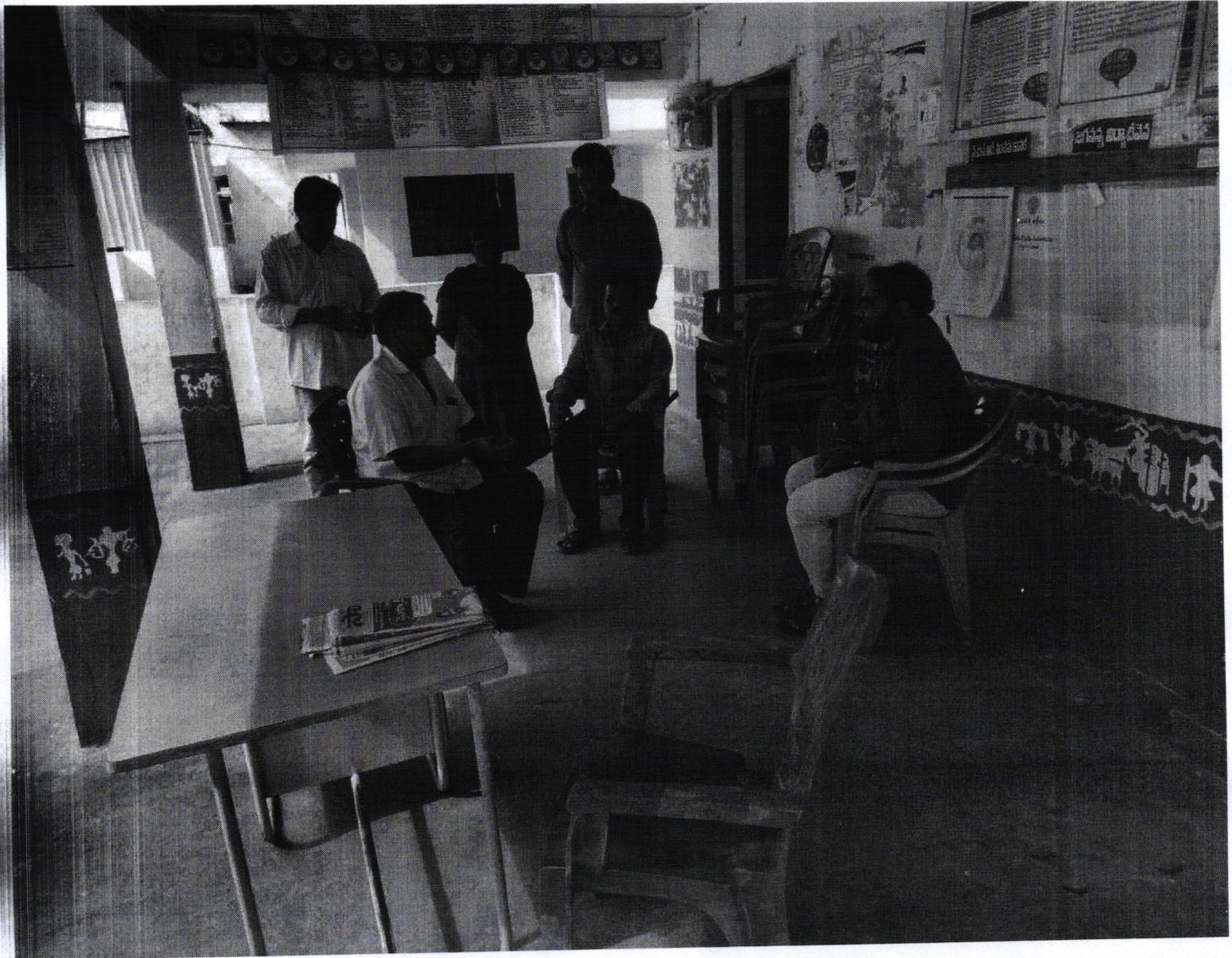
O/o Deputy Director
Animal Husbandry
Nuzvid

Submitted and forwarded to Joint Director (AH), Eluru for Necessary Action.


Deputy Director
Animal Husbandry
Nuzvid







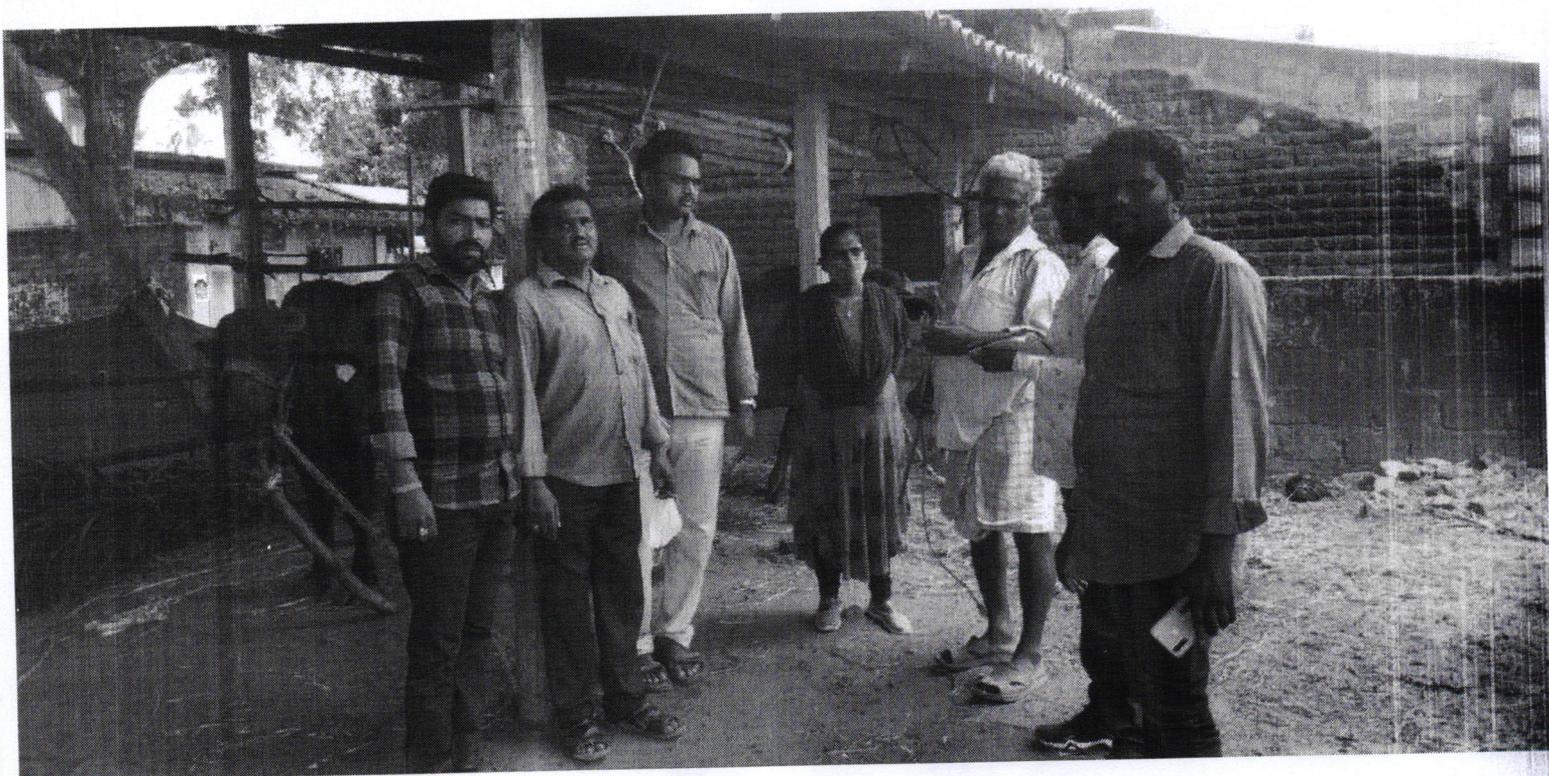


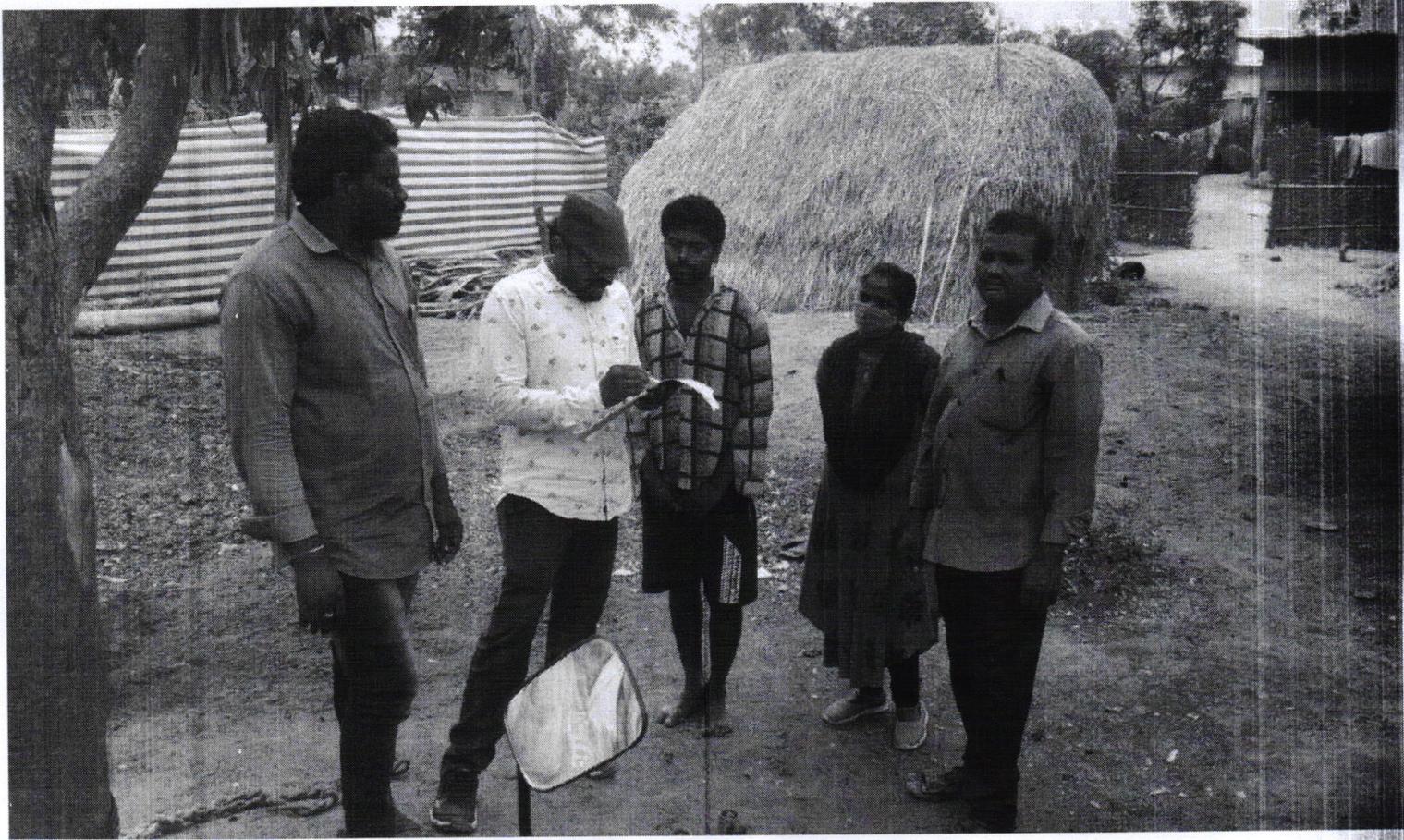












GOVERNMENT OF ANDHRA PRADESH
(HEALTH, MEDICAL & FAMILY WELFARE DEPARTMENT)

From,
Dr.M.Nageswara Rao, MBBS, DNB.,
District Medical and Health Officer (FAC)
Eluru District, Eluru.

To,
The Joint Collector,
Addl. District Magistrate,
Eluru District, Eluru.

Rc.No: Spl/DM&HO/PH/2022,

Date: 01/02/2023

Sir,

Sub: M&H Dept-PHS-PHC Ramanakkapeta/DM&HO- National Green Tribunal Principal Bench New Delhi Constituted committee in O.A. No 484 of 2322 With Joint Collector and Additional District Magistrate , Eluru and official of CPCB and APCPCB on environmental problems due to Operation of M/s Porus Laboratories private Limited unit -IV, Akkreddygudem Village Musunuru Mandal, Eluru District -certain information on Kidney problems in Outpatient in the purview of PHC Ramanakkapeta (Musunuru Mandal) (2012 to 2022) due to pollution problems from M/s Pours Laboratories private Limited unit-IV-Detailed Report submitted-Reg.

- Ref: 1. Instructions of the Joint Collector & Addl District magistrate Eluru District, and Email Dated: 06.12.2022.
2. Enquiry report of District Medical & Health Team and Surveillance Team.
3. Enquiry report submitted by the Medical Officer, PHC, Ramanakkapeta.

it is to submit that, vide reference 1st cited, the Joint Collector and Addl. District magistrate, Eluru District has issued certain instructions to submit detailed report on Kidney problems in Outpatient in the purview of PHC Ramanakkapeta, Akkireddygudem village of (Musunuru Mandal)(2012 to 2022) due to pollution problems from M/s Pours Laboratories Private Limited unit -IV of Musunuru Mandal.

It is further submitted that, the M/s Pours Laboratories Private Limited unit -IV located at Akkireddygudem village and the villagers are getting the health services from PHC Ramanakppeta . As per the available records of PHC Ramanakkpeta and filed surveillance reports" there is no significance kidney problems prevailed in Akkreddygudem village and community:

As per the district expert team there are no such chronic kidney diseases noted in that village after shutting down of the Pours Laboratories Private Limited unit -IV of Musunuru Mandal.

It is also submitted that, only one patient, namely Sri.Thalluri GopalSwami Age 26/M is suffering with kidney problem (on dialysis) due to frequent usage of un-prescribed pain killers and un healthy practices.

Submitted for kind perusal.

Yours faithfully


District Medical & Health Officer ,
Eluru District ,Eluru.

District Medical & Health Officer
Eluru District, Eluru

ENQUIRY REPORT ON AKKIREDDYGUDEM

As per the NEWS published in electronic media on 15.04.2022 the surveillance was done in akkireddygudem village by District Surveillance Officer Eluru. Enquired all ANM's, Asha's and medical officer regarding the issue and disease conditions among the population.

As per the medical officer information regarding Porus fire accident occurred on 14.04.2022, akkireddygudem. This village holds 744 houses and 2933 population. He said during his service period he never came across any chronic liver and lung diseasepatients reported to Primary Health Centra ramanakapeta or CHC nuzividu. Among the village he recorded only one chronic kidney disease patient on regular Hemodialysis.

ANM claims that in her 14 years of service in akkireddygudem she never come across of any chronic diseases in that village (CKD, CLD, SKIN DISEASES) as shown widely in electronic media.

TOTAL HOUSEHOLDS	TOTAL POPULATION	SURVEY CONDUCTED
744	2933	100%

MEASURES TAKEN BY DISTRICT MEDICAL TEAM:

1. INTENSIFIED HOUSE TO HOUSE SURVEY FOR 1 WEEK TO COVER ALL THE HOUSEHOLDS IN THAT VILLAGE TO IDENTIFY ANY CHRONIC DISEASES.
2. CONDUCT MEDICAL CAMPS IN AND AROUND VILLAGE.
3. HEALTH EDUCATION WAS GIVEN IN THE VILLAGE BY ANMS & ASHA'S.
4. INSTRUCTED MEDICAL OFFICERS TO CONTINUE ACTIVE SURVEILLANCE TO IDENTIFY ANY ILLNESS IN THAT VILLAGE
5. INSTRUCTED MEDICAL OFFICER TO CONDUCT REGULAR HEALTH CHECK FOR THE LABROUR WORKING IN THAT FACTORY EVERY 15DAYS ONCE.

CONCLUSION:

As per the observation by district expert team there are no such chronic cases in that village. After shutting down of the factory there is no chronical cases were reported in Akkireddygudem village.

[Handwritten Signature]
 Jc DSD, ELURU.

[Handwritten Signature]
 District Medical & Health Officer
 Eluru District, Eluru

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Government of Andhra Pradesh

(Health, Medical and Family Welfare Department)

From,
Dr.Md Karimulla, MBBS,
Medical officer
PHC Ramanakkapeta
Eluru District.

To,
The District Medical and Health officer
Eluru District, Eluru.

RC No Spl/MP-PHC/PH/2022

Date: .12.2022

Sir,

Sub: M&H Dept-PHS-PHC Ramanakkapeta- National Green Tribunal Principal Bench New Delhi Constituted committee in O.A. No 484 of 2322 With Joint Collector and Additional District Magistrate , Eluru and official of CPCB and APCPCB on environmental problems due to Operation of M/s Porus Laboratories private Limited unit -IV, Akkreddygudme Village Musunuru Mandal, Eluru District - certain information on Kidney problems in Outpatient in the purview of PHC Ramanakkapeta (Musunuru Mandal)(2012 to 2022) due to pollution problems from M/s Pours Laboratories private Limited unit -IV- Detailed Report submitted -Reg.

Ref: Instructions of the DM&HO Eluru Dist, and Email Dated:06.12.2022.

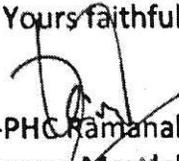
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it is further submitted that, the M/s Pours Laboratories private Limited unit -IV located at Akkireddy gudem village and the villagers are getting the public health services and health care delivery from PHC Ramanakkpeta . As per the available records of PHC Ramanakkpeta and filed surveillance reports "there is no significance kidney problems prevailed in Akkreddygudme village community: .

it is also submitted that , only one patients, namely Sri. Thalluri Gopal Swami Age 26/M is suffering with kidney problem(on dialysis) due to frequent usage of un-prescribed pain killers and un healthy practices

submitted for kind perusal.

Yours faithfully


MO-PHC Ramanakkapeta.
Musunru Mandal, Eluru Dist
PRIMARY HEALTH CENTRE
Ramanakkapeta, ELURU Dist.